## **BENCH-I**

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No.613//KB/2017

17/1/18

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th January 2018, 10.30 A.M.

Name of the Company Under Section		Monipay Suppliers Pvt.LtdVs-Registrar of Companies, W.B  252 (3)		
1	A . K.	OPADHYAY	PRTITIONER	A

## ORDER

ADV.

Ld. Counsel for the petitioner is present.

Affidavit of Compliance served by the petitioner shows that notice on the ROC has been served on 06.12.2017 but till date no reply has been filed. ROC is directed to file report within two weeks with a copy in advance to the petitioner. Thereafter, rejoinder, if any, may be filed within 15 days.

List on 19.02.2018 for hearing.

(Jinan K.R.)

Member (Judicial)

(V.P. Singh) Member (Judicial)